IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Friday THE 2nd Day Of May 2025 COURT HALL NO.10 SITTING AT DHARWAD BENCH at 02:25PM BEFORE THE HON'BLE JUSTICE G BASAVARAJA

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.		Pet/Appl/Comp. & Adv.	Resp. & Adv.
	MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU <u>PRONOUNCEMENT OF ORDER</u>			
1	MFA 1342/2023	(MV, D)	PET: AABDUL KAREEM KAREEM AND OTHERS GURUPRASAD B R	<pre>@ RES: NEW INDIA ASSURANCE COMPANY LTD AND OTHERS VENKATESH KAMATH B R FOR R1 ASHOK N PATIL FOR R1 (VK NOT FILED) R2 - MONAPPA NAIK SD</pre>

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